GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 155 TO BE ANSWERED ON 18.11.2019

Out of School Children

155. SHRI JAGDAMBIKA PAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of out of school children (under the age of 18) in the country, State-wise; and
- (b) the details of ongoing and proposed schemes of Government in this regard to bring these children into the school system?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a): The Right of Children to Free and Compulsory Education (RTE) Act came into effect from 1st April, 2010. The Act makes elementary education a fundamental right of all the children in the age group of 6-14 years. Ministry of Human Resource Development conducts periodic independent survey to estimate out of school children in the age group of 6 to 13 years. As per Survey conducted by the International Market Research Bureau (IMRB) in 2014, there were 20.41 crore children in the age group of 6-13 years in the country, out of which 60.64 lakh (2.97%) were out of school. The State/UT wise detail is at Annexure.
- (b): Government of India in partnership with the States and UT Governments have taken a range of initiatives to ensure that all children are enrolled in schools and complete their elementary education. The Department of School Education and Literacy has launched an Integrated Scheme for School Education Samagra Shiksha with effect from 2018-19 which subsumes the three erstwhile Centrally Sponsored Schemes of Sarva Shiksha Abhiyan, Rashtriya Madhyamik

Shiksha Abhiyan and Teacher Education. The scheme envisages school education as a continuum from pre-school to senior secondary level and aims to ensure inclusive and equitable quality education for all. Under the scheme, financial assistance is provided to States and UTs for undertaking various activities to reduce number of out of school children including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of residential schools/hostels, free uniforms, free text books, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. Also, mid-day meal is provided to students at the elementary level of education. Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

Also, Section 10 of the RTE Act states that it shall be the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, to an elementary education in the neighbourhood school.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 155 TO BE ANSWERED ON 18.11.2019 ASKED BY SHRI JAGDAMBIKA PAL REGARDING "OUT OF SCHOOL CHILDREN"

Out of School Children as per Independent Survey

S. No.	States/UTs	2014
1	A&N Islands	1015
2	Andhra Pradesh	107829
3	Arunachal Pradesh	6517
4	Assam	157813
5	Bihar	1169722
6	Chandigarh	1090
7	Chhattisgarh	167072
8	Dadra & Nagar Haveli	745
9	Daman & Diu	421
10	Delhi	85084
11	Goa	0
12	Gujarat	159308
13	Haryana	43879
14	Himachal Pradesh	2176
15	Jammu & Kashmir	45468
16	Jharkhand	140426
17	Karnataka	122139
18	Kerala	33161
19	Lakshadweep	267
20	Madhya Pradesh	450952
21	Maharashtra	145326
22	Manipur	7037
23	Meghalaya	17237
24	Mizoram	972
25	Nagaland	2896
26	Odisha	401052
27	Puducherry	285
28	Punjab	91578
29	Rajasthan	601863
30	Sikkim	535
31	Tamil Nadu	57529
32	Tripura	4518
33	Uttar Pradesh	1612285
34	Uttarakhand	86794
35	West Bengal	339239
	Total	6064229

Source: IMRB Survey, 2014